

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
EAST REGIONAL BENCH : KOLKATA**

Cus. Miscellaneous Application No.76657/2019

&

Cus. Appeal No.77017 of 2017

(Arising out of Order-in-Original No.S41(Misc.)183/2016/CCX/1177 dated 26.04.2016 passed by Commr. of Customs (Airport & ACC, Kolkata)

M/s IFB Industries Ltd.

14,Taratal Road, Kolkata 700088

Applicant

VERSUS

CC (Airport & Admn.), Kolkata

Air Cargo Complex, NSCBI Airport, Kolkata-700052

Respondent

Appearance:

Ms.Mousumi Acharjee, Representative for the Appellant
Shri A.K.Biswas, A.R. for the Respondent

CORAM:

HON'BLE SHRI P. ANJANI KUMAR, TECHNICAL MEMBER

HON'BLE SHRI P. DINESHA, JUDICIAL MEMBER

**MA ORDER NO.77105/2019
FINAL ORDER NO.76181/2019**

DATE OF HEARING : 29.08.2019

DATE OF DECISION : 29.08.2019

PER BENCH :

Department seeks withdrawal of their appeal in view of the Litigation Policy circulated vide F.No.390/Misc./116/2017-JC dated 25.06.2018.

2. In view of the above, the appeal stands dismissed as withdrawn.
MA for withdrawal of appeal stands disposed off.

(Dictated and pronounced in the open court)

Sd/

**(P. Anjani Kumar)
Member (Technical)**

Sd/

**(P. Dinesha)
Member (Judicial)**

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